

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3141
TO BE ANSWERED ON DECEMBER 18, 2025**

**DATA ON URBAN HOUSING AND URBAN INFRASTRUCTURE
DEVELOPMENT**

NO. 3141. SMT. SANGEETA KUMARI SINGH DEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has compiled State-wise data on urban housing shortages among EWS and LIG households under schemes such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Affordable Rental Housing Complexes (ARHC) and the Urban Infrastructure Development Fund and if so, the details thereof during each of the last three years;**
- (b) whether Odisha has submitted proposals seeking central assistance for addressing housing gaps in rapidly urbanising cities including those with high slum concentrations and if so, the details thereof;**
- (c) whether any affordable housing, rental housing or urban infrastructure projects from Odisha have been approved or are under consideration for funding support under PMAY-U or ARHC; and**
- (d) if so, the details thereof including sanctioned units, central share released and timeline fixed for project completion?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including slum dwellers across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The implementation period of PMAY-U scheme has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.**

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes with no fixed housing targets by the Government of India. As per the guidelines, States/Union Territories (UTs) are responsible for identifying beneficiaries, planning and executing projects and allotting completed houses. Citizens can apply through the Unified Web Portal of PMAY-U 2.0, where States/UTs/Urban Local Bodies (ULBs) verify applications at multiple levels based on eligibility criteria. After demand assessment and beneficiary validation, States/UTs prepare project proposals, which are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) and then submitted to the Ministry for sanction of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC). The scheme guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Based on the project proposal submitted by States/UTs, a total of 122.06 lakh houses for the beneficiaries belonging to Economically Weaker Section (EWS) and Lower Income Group (LIG), have been sanctioned under PMAY-U and PMAY-U 2.0 by the Ministry, so far. Out of which, 113.85 lakh houses have been grounded and 96.02 lakh are completed/delivered to the beneficiaries across the country as on 24.11.2025. The State/UT-wise and year-wise details of houses sanctioned and completed/delivered to the beneficiaries during each of the last three years under PMAY-U & PMAY-U 2.0 are at Annexure-I.

Based on the proposals received from State Government of Odisha, a total of 2.24 lakh houses have been sanctioned by the Ministry including 20,574 houses under PMAY-U 2.0. Out of which more than 1.86 lakh have been grounded and 1.68 lakh are completed/delivered to the beneficiaries in the urban areas, including living in slums. No proposal under ARHC has been received from the State of Odisha. The details of houses sanctioned, grounded, completed/delivered to the beneficiaries and Central Assistance released in the State of Odisha under PMAY-U & PMAY-U 2.0 since its inception are at Annexure-II.

State/UT-wise and year-wise details of houses sanctioned and completed/delivered to the beneficiaries during each of the last three years under PMAY-U & PMAY-U 2.0

S. No.		Name of the State/UT	Houses Sanctioned			Houses Completed*		
			2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	States	Andhra Pradesh	1,92,669	50,144	31,252	2,86,987	2,18,500	96,415
2		Bihar	2,206	12,993	1,00,014	21,711	11,226	60,867
3		Chhattisgarh	36,936	3,515	-	35,926	43,389	34,726
4		Goa	330	-	-	331	-	1
5		Gujarat	1,42,005	11,496	-	1,99,047	28,954	39,297
6		Haryana	5,142	-	15,256	13,508	3,712	2,937
7		Himachal Pradesh	1,117	355	-	2,155	1,003	1,075
8		Jharkhand	6,625	-	-	15,774	17,136	17,644
9		Karnataka	13,509	15,391	-	43,045	30,793	52,466
10		Kerala	13,877	7,752	-	14,823	7,350	12,693
11		Madhya Pradesh	66,380	9,502	-	1,75,209	1,11,350	88,221
12		Maharashtra	1,20,775	27,114	-	1,81,361	38,183	1,31,602
13		Odisha	1,325	18,769	5,304	27,734	12,785	18,989
14		Punjab	24,284	-	-	23,124	8,926	15,272
15		Rajasthan	86,107	35,325	23,799	35,518	10,253	42,698
16		Tamil Nadu	31,713	10,178	-	84,296	40,322	42,856
17		Telangana	7,751	-	1,13,681	14,375	1,541	289
18		Uttar Pradesh	1,25,420	1,56,763	55,625	2,06,465	1,99,690	2,32,576
19		Uttarakhand	11,681	2,941	-	4,329	4,679	6,629
20		West Bengal	12,264	-	-	81,647	50,364	64,801
Sub-total (States)			9,02,116	3,62,238	3,44,931	14,67,365	8,40,156	9,62,054
21	North Eastern States	Arunachal Pradesh	8	-	5,278	3,193	1,498	641
22		Assam	9,526	13,542	-	36,483	19,542	24,134
23		Manipur	21	-	-	5,690	2,934	3,085
24		Meghalaya	4	-	-	430	144	678
25		Mizoram	270	-	-	1,518	1,927	16,571
26		Nagaland	1	-	-	6,427	7,344	9,207
27		Sikkim	26	-	-	26	-	-
28		Tripura	4,444	4,790	-	7,369	8,619	5,541
Sub-total (NE States)			14,300	18,332	5,278	61,136	42,008	59,857
29	Union Territories	A&N Islands	1	-	-	3	-	-
30		Chandigarh	130	-	-	128	-	-
31		D&NH and D&D	1,342	-	-	2,325	470	270
32		Delhi	2,669	-	-	2,669	-	-
33		J&K	266	3,677	1,272	6,622	3,626	9,127
34		Ladakh	3	-	-	106	139	89
35		Puducherry	457	1,810	446	2,032	1,270	1,628
Sub-total (UTs)			4,868	5,487	1,718	13,885	5,505	11,114
Grand Total			9,21,284	3,86,057	3,51,927	15,42,386	8,87,669	10,33,025

* Includes houses completed in the year which were sanctioned in preceding years.

Annexure-II referred in reply to LS USQ No. 3141 due for answer on 18.12.2025

Details of houses sanctioned, grounded, completed/delivered to the beneficiaries and Central Assistance released in the State of Odisha under PMAY-U & PMAY-U 2.0 since its inception

S. No.	Particulars	Achievement
1	Houses Sanctioned (Nos.)	2,23,951
2	Houses Grounded for Construction (Nos.)	1,87,836
3	Construction of Houses Completed/Delivered (Nos.)	1,68,285
4	Central Assistance Sanctioned (₹ in crore)	3,484.62
5	Central Assistance Released (₹ in crore)	2,711.25